



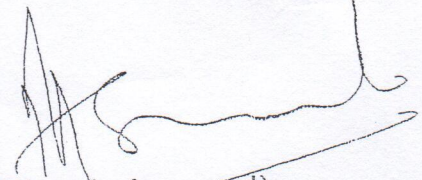
CENTRAL INFORMATION COMMISSION
OFFICE OF THE REGISTRAR

F. No. CIC/4/2016-Rgr.

Dated: 27/05/2019

OFFICE ORDER

The Commission in its meetings held on 24th April, 2019 and 22nd May, 2019 discussed the Office Order bearing No. CIC/CR-1/2017/0007 (pt.2) dated 14/06/2018 and in view of the fact that the RTI Act 2005 and Rules made thereunder already contain provisions related to Appeals/Complaints, decided to withdraw the order dated 14/06/2018 with immediate effect.


(Piyush Agarwal)
Registrar

All Deputy Registrars

Copy:

1. PPS to CIC, PPS to IC (YS), PPS to IC (SC), PPS to IC (NG), PPS to IC (BJ), PPS to IC (DP), PPS to IC (VN)
2. PS to Secretary/ Addl. Secretary
3. JS (Admn.)/ JS (Law)/ JS (M&R)/ JS (P&B)
4. RTI Cell/ Central Registry I & II/ Dak Section/ Library/ Record Room